

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI RAVICHANDRAN RAMASAMY SHRI. JYOTI KUMAR TRIPATHI
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	COMPANY APPEAL (IBC)/11/KOB/2024 in CP(IBC)/46/KOB/2022
SECTION	SEC. 42 IBC.
NAME OF PARTIES	UNION BANK OF INDIA V/S LUKOSE JOSEPH & ANOTHER
PETITIONERS ADVOCATE/ PROFESSIONAL	ASP KURUP, SADCHITH P KURUP, CP ANIL RAJ, SIVA SURESH, RESHMA RAJ, ATHIRA VIJAYAN, B. SREEDEVI
RESPONDENTS ADVOCATE/ PROFESSIONAL	AC VENUGOPAL, VINOD P V ,REETHA D

15th JULY 2024

ORDER

COMPANY APPEAL (IBC)/11/KOB/2024 in CP(IBC)/46/KOB/2022

Learned Counsel, Mr. C P Anil Raj appears on behalf of the Appellant Bank through virtual mode. Learned Liquidator, Mr. Lukose Joseph (R1) appears through virtual mode and submits that his counsel is not available today, hence sought for a short adjournment. Learned Counsel, Mr. Vinod P V appears on behalf of R2 through virtual mode.

At the request of the Learned Liquidator, list this matter for further consideration on **31.07.2024**.

Sd /-

RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)

Sd /-

JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)